

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 15 of 2014 in Appeal No. 270 of 2013

Dated : **9th January, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Chadha Sugars & Industries Pvt. Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

Post the matter on **3rd February, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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